

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.2047 OF 2020

CRIME NO.89 OF 2020 OF KATTAKKADA POLICE STATION, THIRUVANANTHAPURAM
DISTRICT

PETITIONER/3RD ACCUSED:

STANLY JOHN @ SAJU,
AGED 47 YEARS, S/O. STEPHENSON,
KOTAICONAM VEEDU, CHARUPARA,
KATTAKADA P.O., THIRUVANANTHAPURAM.

BY ADVS.SRI.K.K.DHEERENDRAKRISHNAN
SMT.N.P.ASHA

RESPONDENTS/COMPLAINANTS:

1. STATE OF KERALA
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. STATION HOUSE OFFICER,
KATTAKADA POLICE STATION, KATTAKADA,
THIRUVANANTHAPURAM-695 572.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to produce records.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020